

State enactments in as many regional languages as possible. The completion of this exercise may take time, but every endeavour will be made to complete the work as early as possible.

#### **Subsidy schemes in No Industry Districts**

4103. SHRI SUKH RAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the number of No Industry Districts and special regions identified so far for central investment and other subsidy schemes ;

(b) the State-wise and District-wise expenditure incurred during 1980 to 1984 on such subsidy schemes in No Industry Districts ; and

(c) the provision made in the central budget for 1985-86 for central subsidies in No Industry Districts and the pending claims of State Governments to be adjusted against this provision ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) There are 93 No Industry Districts and 38 Special Regions districts in the country.

(b) During the year 1980-81 to 1984-85, an amount of Rs. 228.75 crores has been reimbursed to the various State Governments/ Union Territory Administrations under the Central Investment Subsidy Scheme and Transport Subsidy Scheme. No District-wise information about the reimbursements made is maintained in this Ministry.

(c) Budget provisions in respect of incentive schemes implemented by this Ministry for the development of backward areas are not made state-wise. Funds are released as and when the claims are received from various States/Union Territories.

#### **Exploration Projects of ONGC**

4104. SHRI HUSSAIN DALWAI : Will the Minister of PETROLEUM be pleased to state :

(a) the output of oil exploration projects that are under work in India under the management of Oil and Natural Gas Commission ;

(b) the percentage of indigenous output to our total requirement of oil ;

(c) whether we are in a position to refine the crude oil which we are exploring in India ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The geological reserves established by ONGC as a result of various exploratory projects undertaken in both Onshore and Offshore as on 1.1.85 are 2753.19 MMT oil and 898245.5 MMm<sup>3</sup> gas.

(b) The indigenous production of crude oil in the country during 1984-85 was 28.99 million tonnes which met about 70% of the requirement.

(c) Yes, Sir.

(d) Does not arise.

#### **Supply of Molasses to Karnataka**

4105. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Karnataka Government had received about 50 thousand tonnes of Molasses from Maharashtra State ;

(b) if so, the grounds/basis for such allocation ;

(c) the contribution from this quota earmarked/supplied to "No Industry Zone" of Bihar, Karnataka ; and

(d) if no supply has been made to Bihar, Karnataka from this quota, the reasons for non-supply ?